

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :26-10-2024

Date : 26.10.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	89243/2024	26.10.2024	ABLAPL-11415/2024	SAKTI PRASAD DAS	C.O.		Order Dtd. 2024-10-21		(Seat No-)
2	89244/2024	26.10.2024	BLAPL-4374/2024	T MISHRA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
3	89247/2024	26.10.2024	BLAPL-2395/2024	TUKUNA KUMAR MISHRA	C.O.		Order Dtd. 2024-10-23		(Seat No-)
4	89249/2024	26.10.2024	BLAPL-10421/2024	R SETHI	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No-11)
5	89250/2024	26.10.2024	BLAPL-10422/2024	M MOHANTY	C.O.		Order Dtd. 2024-10-21		(Seat No-11)
6	89251/2024	26.10.2024	ABLAPL-11286/2024	RK MISHRA	C.O.		Order Dtd. 2024-10-22		(Seat No-11)
7	89252/2024	26.10.2024	ABLAPL-11421/2024	A MOHANTY	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No-16)
8	89253/2024	26.10.2024	ABLAPL-11425/2024	A MOHANTY	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No-16)
9	89254/2024	26.10.2024	ABLAPL-11440/2024	A MOHANTY	C.O.		Order Dtd. 2024-10-21		(Seat No-16)
10	89255/2024	26.10.2024	ABLAPL-11444/2024	A MOHANTY	C.O.		Order Dtd. 2024-10-21		(Seat No-16)
11	89256/2024	26.10.2024	ABLAPL-11381/2024	B DAS	C.O.		Order Dtd. 2024-10-21		(Seat No-16)
12	89257/2024	26.10.2024	ABLAPL-11385/2024	AK NAYAK	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No-10)
13	89258/2024	26.10.2024	ABLAPL-11388/2024	AK NAYAK	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No-10)
14	89259/2024	26.10.2024	ABLAPL-11416/2024	AK NAYAK	C.O.		Order Dtd. 2024-10-21		(Seat No-10)

15	89260/2024	26.10.2024	WP (C) - 23203/2022	S K RATH	C.O.		Order Dtd. 2024-10-22	WRIT BRANCH-3	(Seat No- 14)
16	89261/2024	26.10.2024	ABLAPL- 11419/2024	AK NAYAK	C.O.		Order Dtd. 2024-10-21	BAIL-2	(Seat No- 18)
17	89262/2024	26.10.2024	WP (C) - 15819/2024	K R JENA	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No- 15)
18	89263/2024	26.10.2024	ABLAPL- 11391/2024	AK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-21		(Seat No- 15)
19	89264/2024	26.10.2024	CMAPL- 346/2024	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-22		(Seat No- 15)
20	89265/2024	26.10.2024	RVWPET- 240/2024	M D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-11-26		(Seat No- 15)
21	89266/2024	26.10.2024	ABLAPL- 11430/2024	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-10-21	BAIL-2	(Seat No- 16)
22	89267/2024	26.10.2024	MACA- 96/2017	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-22	MISC. APPEAL SEC.	(Seat No-1)
23	89268/2024	26.10.2024	MACA- 96/2017	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-10-22	MISC. APPEAL SEC.	(Seat No-1)
24	89269/2024	26.10.2024	ABLAPL- 11382/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-8)
25	89270/2024	26.10.2024	ABLAPL- 11386/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(Seat No-8)
26	89271/2024	26.10.2024	ABLAPL- 11414/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(Seat No-8)
27	89272/2024	26.10.2024	BLAPL- 7742/2024	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No-8)
28	89273/2024	26.10.2024	BLAPL- 9534/2024	A PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	BAIL-2	(Seat No-7)
29	89274/2024	26.10.2024	BLAPL- 9302/2024	A PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	BAIL-1	(Seat No-2)
30	89276/2024	26.10.2024	BLAPL- 9881/2024	GK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-2)
31	89277/2024	26.10.2024	BLAPL- 9726/2024	D DASH	C.O.	COURT NO. 12	Order Dtd. 2024-12-03	BAIL-2	(Seat No- 11)
32	89278/2024	26.10.2024	BLAPL- 10412/2024	G ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-10-21	BAIL-2	(Seat No- 11)
33	89279/2024	26.10.2024	BLAPL- 10476/2024	JR BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-21		(Seat No- 11)
34	89280/2024	26.10.2024	BLAPL- 3977/2024	AK DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-13		(Seat No- 11)

35	89281/2024	26.10.2024	WP (C) - 26163/2024	DEBASIS SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(Seat No-11)
36	89282/2024	26.10.2024	BLAPL-10620/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 21	Order Dtd. 2024-11-14		(Seat No-11)
37	89283/2024	26.10.2024	BLAPL-8036/2024	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
38	89284/2024	26.10.2024	TRP (C) - 326/2024	S N GAYA	C.O.	COURT NO. 16	Order Dtd. 2024-11-25		(Seat No-11)
39	89285/2024	26.10.2024	ABLAPL-11375/2024	P.K DASH	C.O.	COURT NO. 16	Order Dtd. 2024-10-21	BAIL-1	(Seat No-1)
40	89288/2024	26.10.2024	WP (C) - 27821/2023	UP BAG	C.O.	COURT NO. 16	Order Dtd. 2024-10-22	WRIT BRANCH-3	(Seat No-28)
41	89289/2024	26.10.2024	WP (C) - 9719/2015	GANESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-4	(Seat No-27)
42	89291/2024	26.10.2024	WP (C) - 25063/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-4	(Seat No-38)
43	89292/2024	26.10.2024	WPC (OAC) - 2788/2015	C.R.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-10-22	OA Branch	(Seat No-1)
44	89293/2024	26.10.2024	BLAPL-10686/2022	LOKONATH SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	BAIL-2	(Seat No-11)
45	89294/2024	26.10.2024	WPC (OAC) - 1190/2018	T.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-22	OA Branch	(Seat No-1)
46	89295/2024	26.10.2024	BLAPL-445/2024	LOKONATH SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	BAIL-2	(Seat No-9)
47	89296/2024	26.10.2024	BLAPL-452/2024	LOKONATH SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	BAIL-2	(Seat No-9)
48	89297/2024	26.10.2024	WPC (OA) - 2807/2018	B.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-22	OA Branch	(Seat No-1)
49	89298/2024	26.10.2024	BLAPL-10686/2022	M KAR	C.O.	COURT NO. 16	Order Dtd. 2024-10-23 Judgement Dtd. 2024-10-23,	BAIL-2	(Seat No-11)
50	89299/2024	26.10.2024	WP (C) - 20004/2016	B.BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-5	(Seat No-23)
51	89300/2024	26.10.2024	WP (C) - 12071/2012	P K SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-4	(Seat No-37)
52	89301/2024	26.10.2024	WP (C) - 9762/2023	S.K.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2023-03-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
53	89302/2024	26.10.2024	BLAPL-10644/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(Seat No-

									101)
54	89303/2024	26.10.2024	WP (C) - 10331/2016	SURYA KANTA SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-8)
55	89304/2024	26.10.2024	BLAPL-5858/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(Seat No-8)
56	89305/2024	26.10.2024	WP (C) - 41649/2021	B.K.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-10-22	WRIT BRANCH-5	(Seat No-23)
57	89306/2024	26.10.2024	BLAPL-10510/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-21		(Seat No-23)
58	89307/2024	26.10.2024	WP (C) - 6937/2020	S P SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	WRIT BRANCH-5	(Seat No-22)
59	89308/2024	26.10.2024	ABLAPL-11374/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-21		(Seat No-22)
60	89309/2024	26.10.2024	BLAPL-10114/2024	MK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Seat No-4)
61	89310/2024	26.10.2024	WP (C) - 41978/2021	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-7)
62	89311/2024	26.10.2024	BLAPL-10546/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(Seat No-7)
63	89312/2024	26.10.2024	ABLAPL-9463/2024	AL SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-7)
64	89313/2024	26.10.2024	BLAPL-10639/2024	P. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-7)
65	89314/2024	26.10.2024	WP (C) - 26030/2024	B. N. SHADHANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-7)
66	89316/2024	26.10.2024	ABLAPL-10570/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-7)
67	89317/2024	26.10.2024	WP (C) - 26203/2024	B. N. SHADHANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-7)
68	89318/2024	26.10.2024	WP (C) - 5784/2021	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	WRIT BRANCH-2	(Seat No-34)
69	89319/2024	26.10.2024	ABLAPL-11412/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(Seat No-34)
70	89320/2024	26.10.2024	BLAPL-8221/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-34)
71	89321/2024	26.10.2024	ABLAPL-11394/2024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2	(Seat No-17)
72	89322/2024	26.10.2024	WP (C) - 15685/2024	M.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	WRIT BRANCH-4	(Seat No-17)
73	89324/2024	26.10.2024	ABLAPL-11384/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-1	(Seat No-6)
74	89326/2024	26.10.2024	BLAPL-3470/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-6)

75	89327/2024	26.10.2024	CRLMC-3878/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(Seat No-6)
76	89328/2024	26.10.2024	WP (C) - 25645/2024	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(Seat No-6)
77	89329/2024	26.10.2024	BLAPL-4374/2024	ARUN KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-6)
78	89330/2024	26.10.2024	BLAPL-10648/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-2	(Seat No-17)
79	89331/2024	26.10.2024	BLAPL-10627/2024	ANITA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-17)
80	89332/2024	26.10.2024	BLAPL-10632/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-17)
81	89333/2024	26.10.2024	BLAPL-10638/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-11-08		(Seat No-17)
82	89334/2024	26.10.2024	BLAPL-5716/2024	BHARAT BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	BAIL-2	(Seat No-7)
83	89335/2024	26.10.2024	WP (C) - 25585/2024	S P SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-7)
84	89336/2024	26.10.2024	BLAPL-5474/2024	T. R. DAS	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-7)
85	89337/2024	26.10.2024	BLAPL-2591/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-7)
86	89338/2024	26.10.2024	WP (C) - 25380/2024	D BISWAL	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-7)
87	89339/2024	26.10.2024	WP (C) - 24173/2024	S K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-7)
88	89340/2024	26.10.2024	WP (C) - 10329/2016	S.K.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-8)
89	89341/2024	26.10.2024	WP (C) - 24758/2024	C R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-8)
90	89342/2024	26.10.2024	WP (C) - 24143/2024	PRASANJIT BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-8)
91	89343/2024	26.10.2024	WP (C) - 26164/2024	SATYAJIT SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-8)
92	89344/2024	26.10.2024	WP (C) - 34430/2021	P.CHULI	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-34)
93	89345/2024	26.10.2024	WP (C) - 26162/2024	SATYAJIT SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-34)
94	89346/2024	26.10.2024	WP (C) - 34435/2021	P.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-34)
95	89347/2024	26.10.2024	WP (C) - 26141/2024	K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-34)
96	89348/2024	26.10.2024	WP (C) - 5985/2014	M.NAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-6)

97	89349/2024	26.10.2024	WP (C) - 25501/2024	P N PATTNAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-6)
98	89350/2024	26.10.2024	WP (C) - 5793/2014	M.NAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
99	89351/2024	26.10.2024	WP (C) - 25500/2024	P N PATTNAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-30)
100	89352/2024	26.10.2024	WP (C) - 5796/2014	M.NAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
101	89353/2024	26.10.2024	WP (C) - 5797/2014	M.NAIK	C.O.	COURT NO. 21	Order Dtd. 2024-10-23	WRIT BRANCH-1	(Seat No-30)
102	89354/2024	26.10.2024	WP (C) - 26136/2024	K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2024-10-23		(Seat No-30)
103	89355/2024	26.10.2024	WP (C) - 23833/2024	SARAT DASH	C.O.	COURT NO. 21	Order Dtd. 2024-10-21		(Seat No-30)
104	89356/2024	26.10.2024	CRLREV-341/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-30)
105	89358/2024	26.10.2024	CRLMC-3440/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-20		(Seat No-30)
106	89359/2024	26.10.2024	WP (C) - 11234/2022	R K DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-7)
107	89360/2024	26.10.2024	WP (C) - 14671/2020	M/S.PURUSOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2024-10-23	WRIT BRANCH-4	(Seat No-38)
108	89361/2024	26.10.2024	WP (C) - 25596/2024	K P BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(Seat No-38)
109	89362/2024	26.10.2024	WP (C) - 25729/2024	MANGUL NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(Seat No-38)
110	89363/2024	26.10.2024	WP (C) - 8473/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	WRIT BRANCH-4	(Seat No-27)
111	89366/2024	26.10.2024	ABLAPL-11633/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(Seat No-27)
112	89367/2024	26.10.2024	ABLAPL-11627/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-27)
113	89368/2024	26.10.2024	WP (C) - 12129/2024	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-11-20	WRIT BRANCH-6	(Seat No-35)
114	89369/2024	26.10.2024	WP (C) - 11338/2008	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-8)
115	89370/2024	26.10.2024	RPFAM-30/2024	GANESH SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-02	FIRST APPEAL	(Seat No-4)

116	89371/2024	26.10.2024	RPFAM-1/2024	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-11-20		(Seat No-4)
117	89374/2024	26.10.2024	WP (C) - 9858/2021	M R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	WRIT BRANCH-5	(Seat No-32)
118	89375/2024	26.10.2024	WP (C) - 6100/2023	S K ACHARYA	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	WRIT BRANCH-2	(Seat No-34)
119	89376/2024	26.10.2024	WP (C) - 409/2021	B K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-10-21	WRIT BRANCH-3	(Seat No-28)
120	89377/2024	26.10.2024	ABLAPL-11645/2024	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-10-23	BAIL-1	(Seat No-5)
121	89378/2024	26.10.2024	ABLAPL-11658/2024	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(Seat No-5)
122	89379/2024	26.10.2024	ABLAPL-11647/2024	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(Seat No-5)
123	89380/2024	26.10.2024	BLAPL-8494/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1	(Seat No-3)
124	89381/2024	26.10.2024	ABLAPL-7626/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-1	(Seat No-4)
125	89383/2024	26.10.2024	ABLAPL-6052/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No-4)
126	89384/2024	26.10.2024	ABLAPL-11617/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-3)
127	89385/2024	26.10.2024	ABLAPL-11634/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
128	89386/2024	26.10.2024	ABLAPL-11641/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
129	89387/2024	26.10.2024	ABLAPL-11630/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
130	89388/2024	26.10.2024	ABLAPL-11609/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
131	89390/2024	26.10.2024	ABLAPL-11611/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-3)
132	89391/2024	26.10.2024	ABLAPL-11648/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
133	89392/2024	26.10.2024	ABLAPL-11516/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-1	(Seat No-15)
134	89393/2024	26.10.2024	ABLAPL-11638/2024	DEBI PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)
135	89395/2024	26.10.2024	ABLAPL-11657/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)
136	89396/2024	26.10.2024	ABLAPL-11640/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)
137	89397/2024	26.10.2024	ABLAPL-11635/2024	SALYADU ANIL KUMAR DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)

138	89398/2024	26.10.2024	ABLAPL-11655/2024	PRAKASH KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)
139	89400/2024	26.10.2024	ABLAPL-11639/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-15)
140	89402/2024	26.10.2024	ABLAPL-10351/2024	P. N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-1	(Seat No-3)
141	89404/2024	26.10.2024	ABLAPL-11632/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-3)
142	89405/2024	26.10.2024	ABLAPL-11649/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-6)
143	89406/2024	26.10.2024	ABLAPL-11582/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-6)
144	89407/2024	26.10.2024	ABLAPL-10161/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2	(Seat No-8)
145	89408/2024	26.10.2024	ABLAPL-8653/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Seat No-8)
146	89409/2024	26.10.2024	ABLAPL-9325/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02		(Seat No-8)
147	89410/2024	26.10.2024	ABLAPL-3931/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(Seat No-3)
148	89412/2024	26.10.2024	ABLAPL-11344/2024	N. C. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(Seat No-3)
149	89414/2024	26.10.2024	ABLAPL-11341/2024	N. C. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2	(Seat No-18)
150	89415/2024	26.10.2024	BLAPL-7257/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-18)
151	89416/2024	26.10.2024	BLAPL-10622/2024	DEBI PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Seat No-18)
152	89417/2024	26.10.2024	BLAPL-7512/2022	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-20	BAIL-2	(Seat No-12)
153	89423/2024	26.10.2024	BLAPL-10319/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-18		(Seat No-12)
154	89425/2024	26.10.2024	JCRLA-40/2014	P.K.LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Seat No-4)
155	89426/2024	26.10.2024	WP (C) - 43193/2023	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-10-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
156	89427/2024	26.10.2024	WP (C) - 43191/2023	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-10-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
157	89428/2024	26.10.2024	ARBA-3/2023	S. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-10-23	M.J.C.	(Seat No-1)
158	89430/2024	26.10.2024	WP (C) - 39208/2023	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-22	WRIT BRANCH	(Seat No-

								(DIVISION BENCH-3)	121)
159	89431/2024	26.10.2024	ARBA-4/2023	S. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-10-23	M.J.C.	(Seat No-1)
160	89432/2024	26.10.2024	CRLA-642/2017	DEBENDRA SWAIN	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
161	89433/2024	26.10.2024	ARBA-5/2023	S. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-10-23	M.J.C.	(Seat No-1)
162	89434/2024	26.10.2024	CRLA-505/2017	B K DALAI	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
163	89439/2024	26.10.2024	BLAPL-7916/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(Seat No-1)
164	89440/2024	26.10.2024	BLAPL-2864/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-10-23	BAIL-2	(Seat No-8)
165	89441/2024	26.10.2024	BLAPL-10317/2024	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(Seat No-8)
166	89443/2024	26.10.2024	BLAPL-2621/2024	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(Seat No-8)
167	89444/2024	26.10.2024	MATA-286/2024	K C SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-04		(Seat No-8)
168	89446/2024	26.10.2024	OTAPL-7/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	CIVIL REVISION	(Seat No-4)
169	89448/2024	26.10.2024	OTAPL-6/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	CIVIL REVISION	(Seat No-4)
170	89450/2024	26.10.2024	WPCRL-114/2024	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(Seat No-4)
171	89452/2024	26.10.2024	WP (C) - 24786/2024	D D MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-22		(Seat No-4)
172	89454/2024	26.10.2024	WP (C) - 10280/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
173	89455/2024	26.10.2024	WP (C) - 10287/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
174	89456/2024	26.10.2024	WP (C) - 10283/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
175	89457/2024	26.10.2024	WP (C) - 14465/2024	DILLIP K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
176	89458/2024	26.10.2024	WP (C) - 16552/2024	A P DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
177	89461/2024	26.10.2024	BLAPL-8168/2024	SUBRATA PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-11		(Seat No-109)
178	89463/2024	26.10.2024	WP (C) - 21193/2024	S.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-20		(Seat No-

									109)
179	89464/2024	26.10.2024	CRLREV-466/2024	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-109)
180	89465/2024	26.10.2024	CRLREV-462/2024	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-109)
181	89466/2024	26.10.2024	WP (C) - 24147/2024	C.CHITANYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(Seat No-109)
182	89467/2024	26.10.2024	WP (C) - 25971/2024	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(Seat No-109)
183	89468/2024	26.10.2024	WP (C) - 24988/2024	B.N.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-02		(Seat No-109)
184	89470/2024	26.10.2024	WP (C) - 25654/2024	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-22		(Seat No-109)
185	89476/2024	26.10.2024	CRLMC-3867/2024	M.N.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-22		(Seat No-109)
186	89478/2024	26.10.2024	CRLMC-3908/2024	S.K.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-22		(Seat No-109)
187	89480/2024	26.10.2024	CRLMC-3932/2024	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-11-08		(Seat No-109)
188	89481/2024	26.10.2024	CRLMC-3939/2024	B.K.DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(Seat No-109)
189	89485/2024	26.10.2024	CRLMC-3966/2024	D.P.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(Seat No-109)
190	89487/2024	26.10.2024	WP (C) - 23862/2024	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(Seat No-109)
191	89489/2024	26.10.2024	WP (C) - 25742/2024	S.R.SUBUDHI	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(Seat No-109)
192	89490/2024	26.10.2024	WP (C) - 26043/2024	H.N.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-03		(Seat No-109)
193	89492/2024	26.10.2024	WP (C) - 24815/2024	D.PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-22		(Seat No-109)
194	89495/2024	26.10.2024	TRP (C) - 325/2024	K.N.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-11-25		(Seat No-109)
195	89496/2024	26.10.2024	WP (C) - 19397/2024	S.C.MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Seat No-109)
196	89498/2024	26.10.2024	WP (C) -	D.P.MALLICK	C.O.	COURT NO.	Order Dtd.		(Seat

			23644/2024			6	2024-10-22		No-109)
197	89499/2024	26.10.2024	WP (C) - 23644/2024	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(Seat No-109)
198	89500/2024	26.10.2024	WP (C) - 24593/2024	J.C.BARAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(Seat No-109)
199	89501/2024	26.10.2024	WP (C) - 24792/2024	U.P.BAG	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(Seat No-109)
200	89502/2024	26.10.2024	EXP-6/2022	M.K. RANA	C.O.	COURT NO. 6	Order Dtd. 2024-10-09	CIVIL REVISION	(Seat No-2)
201	89503/2024	26.10.2024	WP (C) - 25768/2024	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(Seat No-2)
202	89505/2024	26.10.2024	CRP-35/2024	P.K.DAS	C.O.	COURT NO. 14	Order Dtd. 2024-11-26		(Seat No-2)
203	89506/2024	26.10.2024	WP (C) - 22147/2023	D.P.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2023-11-20	WRIT BRANCH-5	(Seat No-53)
204	89507/2024	26.10.2024	CRLREV-231/2024	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	CRIMINAL REVISION	(Seat No-1)
205	89509/2024	26.10.2024	WP (C) - 23236/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
206	89510/2024	26.10.2024	WP (C) - 25450/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
207	89512/2024	26.10.2024	WP (C) - 26074/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-23		(Seat No-1)
208	89514/2024	26.10.2024	WP (C) - 25539/2024	SUBRAT KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
209	89520/2024	26.10.2024	WP (C) - 25540/2024	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
210	89521/2024	26.10.2024	WP (C) - 25497/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
211	89522/2024	26.10.2024	WP (C) - 24760/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-23		(Seat No-1)
212	89523/2024	26.10.2024	WP (C) - 25541/2024	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
213	89525/2024	26.10.2024	WP (C) - 25533/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
214	89526/2024	26.10.2024	WP (C) - 25543/2024	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
215	89527/2024	26.10.2024	WP (C) - 25498/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
216	89528/2024	26.10.2024	WP (C) - 25549/2024	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(Seat No-1)
217	89530/2024	26.10.2024	WP (C) - 25534/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
218	89531/2024	26.10.2024	WP (C) - 25537/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(Seat No-1)
219	89245/2024	26.10.2024	WP (C) -	GOPINATH PANDA	GENERAL		Order Dtd.		(Seat

			25156/2024				2024-10-21		No-1)
220	89246/2024	26.10.2024	WP (C) - 14655/2004	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-10-22	WRIT BRANCH-7	(Seat No- 44)
221	89275/2024	26.10.2024	WP (C) - 23300/2011	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-22	WRIT BRANCH-4	(Seat No- 37)
222	89286/2024	26.10.2024	WA- 2953/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-22	WRIT APPEAL	(Seat No-3)
223	89287/2024	26.10.2024	WA- 448/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-22	WRIT APPEAL	(Seat No-3)
224	89290/2024	26.10.2024	WP (C) - 12634/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No- 13)
225	89315/2024	26.10.2024	CMAPL- 517/2018	HIRARAM BHOI	GENERAL		Petition	M.J.C.	(Seat No-4)
226	89323/2024	26.10.2024	ABLAPL- 11653/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-10-23		(Seat No-4)
227	89325/2024	26.10.2024	CMAPL- 517/2018	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-4)
228	89357/2024	26.10.2024	CMAPL- 556/2018	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-4)
229	89364/2024	26.10.2024	WA- 1023/2021	HIRARAM BHOI	GENERAL		Judgement Dtd. 2023- 05-02	WRIT APPEAL	(Seat No-2)
230	89365/2024	26.10.2024	WA- 1023/2021	HIRARAM BHOI	GENERAL		Petition	WRIT APPEAL	(Seat No-2)
231	89372/2024	26.10.2024	WA- 865/2021	HIRARAM BHOI	GENERAL		Judgement Dtd. 2023- 10-19	WRIT APPEAL	(Seat No-4)
232	89373/2024	26.10.2024	WA- 865/2021	HIRARAM BHOI	GENERAL		Petition	WRIT APPEAL	(Seat No-4)
233	89382/2024	26.10.2024	MACA- 1161/2018	HIRARAM BHOI	GENERAL		Judgement Dtd. 2021- 12-19	MISC. APPEAL SEC.	(Seat No-1)
234	89389/2024	26.10.2024	MACA- 1161/2018	HIRARAM BHOI	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-1)
235	89394/2024	26.10.2024	CRLA- 712/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-09-27		(Seat No-1)
236	89399/2024	26.10.2024	BLAPL- 4876/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2023-06-23	BAIL-2	(Seat No- 11)
237	89401/2024	26.10.2024	WA- 1060/2023	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-10-21	WRIT APPEAL	(Seat No-7)
238	89403/2024	26.10.2024	BLAPL- 11659/2021	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-05-19	BAIL-1	(Seat No-8)
239	89411/2024	26.10.2024	WP (C) - 23832/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-21		(Seat No-8)
240	89413/2024	26.10.2024	BLAPL- 7512/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-09-27	BAIL-2	(Seat No- 12)

241	89418/2024	26.10.2024	BLAPL-6836/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-10-12	CRIMINAL MISC	(Seat No-18)
242	89419/2024	26.10.2024	WP (C) - 24119/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-22		(Seat No-18)
243	89420/2024	26.10.2024	BLAPL-6836/2022	SARBESWAR SAHOO	GENERAL		Entire Brief	CRIMINAL MISC	(Seat No-18)
244	89422/2024	26.10.2024	ABLAPL-11636/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-23		(Seat No-18)
245	89429/2024	26.10.2024	WP (C) - 24351/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-23		(Seat No-18)
246	89435/2024	26.10.2024	WP (C) - 25623/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-21		(Seat No-18)
247	89436/2024	26.10.2024	WP (C) - 25653/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-21		(Seat No-18)
248	89437/2024	26.10.2024	CMAPL-3/2019	HIRAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-3)
249	89438/2024	26.10.2024	TRP (C) - 356/2023	SRICHANDAN NAYAK	GENERAL		Order Dtd. 2024-02-16	M.J.C.	(Seat No-6)
250	89442/2024	26.10.2024	CMAPL-208/2019	HIRAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-3)
251	89445/2024	26.10.2024	CMAPL-220/2019	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-4)
252	89447/2024	26.10.2024	CMAPL-290/2019	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-3)
253	89449/2024	26.10.2024	ABLAPL-11566/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-23		(Seat No-3)
254	89451/2024	26.10.2024	ABLAPL-11599/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-23		(Seat No-3)
255	89453/2024	26.10.2024	TRP (C) - 356/2023	SRICHANDAN NAYAK	GENERAL		Order Dtd. 2024-01-24	M.J.C.	(Seat No-6)
256	89459/2024	26.10.2024	LAA-26/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-26	FIRST APPEAL	(Seat No-7)
257	89460/2024	26.10.2024	LAA-49/2006	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-08	FIRST APPEAL	(Seat No-4)
258	89462/2024	26.10.2024	LAA-88/2006	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-08	FIRST APPEAL	(Seat No-4)
259	89472/2024	26.10.2024	COA-1/2023	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-4)
260	89473/2024	26.10.2024	LAA-84/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-05	FIRST APPEAL	(Seat No-7)
261	89474/2024	26.10.2024	COA-2/2023	HIRARAM BHOI	GENERAL		Petition		(Seat No-7)
262	89475/2024	26.10.2024	COA-3/2023	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-01-30		(Seat No-7)

263	89477/2024	26.10.2024	COA-4/2023	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-7)
264	89479/2024	26.10.2024	EXP-7/2022	M.K. RANA	GENERAL		Order Dtd. 2024-10-09	CIVIL REVISION	(Seat No-2)
265	89483/2024	26.10.2024	COA-5/2023	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-2)
266	89484/2024	26.10.2024	ABLAPL-11644/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-10-23	BAIL-1	(Seat No-3)
267	89486/2024	26.10.2024	RSA-198/2020	M.K. RANA	GENERAL		Order Dtd. 2024-10-09	SECOND APPEAL	(Seat No-6)
268	89488/2024	26.10.2024	COA-6/2023	HIRARAM BHOI	GENERAL		Order Dtd. 2024-01-30		(Seat No-6)
269	89491/2024	26.10.2024	COA-6/2023	HIRARAM BHOI	GENERAL		Petition		(Seat No-6)
270	89494/2024	26.10.2024	COA-6/2023	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-6)
271	89497/2024	26.10.2024	SA-143/1989	M.K. RANA	GENERAL		Order Dtd. 2024-09-30	SECOND APPEAL	(Seat No-4)
272	89504/2024	26.10.2024	BLAPL-2305/2024	BINOD CHANDRA MAHAKUD	GENERAL		Order Dtd. 2024-09-24		(Seat No-4)
273	89508/2024	26.10.2024	ABLAPL-11642/2024	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-10-23		(Seat No-4)
274	89511/2024	26.10.2024	ABLAPL-11079/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-10-07		(Seat No-4)
275	89516/2024	26.10.2024	ABLAPL-11489/2024	LALATENDU PAL	GENERAL		Order Dtd. 2024-10-21		(Seat No-4)
276	89517/2024	26.10.2024	ABLAPL-11558/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-21	BAIL-2	(Seat No-16)
277	89518/2024	26.10.2024	CMAPL-482/2018	HIRARAM BHOI	GENERAL		Vakalatnama	M.J.C.	(Seat No-3)
278	89519/2024	26.10.2024	ABLAPL-11600/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Seat No-5)
279	89524/2024	26.10.2024	WP (C) - 23133/2022	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-45)
280	89529/2024	26.10.2024	ABLAPL-11661/2024	R.K. PATI	GENERAL		Order Dtd. 2024-10-23		(Seat No-45)
281	89532/2024	26.10.2024	WP (C) - 23135/2022	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2024-10-23	WRIT BRANCH-2	(Seat No-45)
282	89533/2024	26.10.2024	WA-2940/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
283	89535/2024	26.10.2024	WP (C) - 36604/2023	SUSHANTA KUMAR PRADHAN	GENERAL		Petition	WRIT BRANCH-4	(Seat No-46)
284	89536/2024	26.10.2024	CMAPL-486/2018	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-46)
285	89537/2024	26.10.2024	WA-2907/2024	M.K. RANA	GENERAL		Order Dtd. 2024-09-24		(Seat No-

									46)
286	89538/2024	26.10.2024	WA-2906/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
287	89539/2024	26.10.2024	WA-2974/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
288	89540/2024	26.10.2024	WA-2910/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
289	89541/2024	26.10.2024	WA-2888/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-6)
290	89542/2024	26.10.2024	WA-2941/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
291	89543/2024	26.10.2024	WA-2925/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
292	89544/2024	26.10.2024	WA-2911/2023	M.K. RANA	GENERAL		Order Dtd. 2024-09-24	WRIT APPEAL	(Seat No-3)
293	89545/2024	26.10.2024	WP (C) - 24283/2012	M.K. RANA	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
294	89248/2024	26.10.2024	ABLAPL-7999/2024	SK SETHI	GENERAL		Order Dtd. 2024-08-09	BAIL-2	(Seat No-11)
295	89421/2024	26.10.2024	OJC-1120/1996	N C SINHA	GENERAL		Order Dtd. 2018-11-13		(Seat No-11)
296	89424/2024	26.10.2024	WP (C) - 8822/2024	P K MISHRA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH-8	(Seat No-43)
297	89469/2024	26.10.2024	WP (C) - 32510/2020	A K DAS	GENERAL		Order Dtd. 2020-12-08	WRIT BRANCH-8	(Seat No-40)
298	89471/2024	26.10.2024	ABLAPL-8897/2022	PRADIPTA BEURA	GENERAL		Order Dtd. 2024-10-15	BAIL-1	(Seat No-5)
299	89482/2024	26.10.2024	WP (C) - 2451/2006	J P KAR	GENERAL		Order Dtd. 2022-10-26	WRIT BRANCH-6	(Seat No-26)
300	89493/2024	26.10.2024	WP (C) - 9972/2016	SUVENDU BARIK	GENERAL		Order Dtd. 2024-10-08	WRIT BRANCH-8	(Seat No-43)
301	89513/2024	26.10.2024	ABLAPL-11057/2024	B TRIPATHY	GENERAL		Order Dtd. 2024-10-07		(Seat No-43)
302	89515/2024	26.10.2024	ABLAPL-11276/2024	B TRIPATHY	GENERAL		Order Dtd. 2024-10-07		(Seat No-43)
303	89546/2024	26.10.2024	ABLAPL-5722/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2024-06-18		(Seat No-43)

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